(a) whether it is a fact that there is no National Register for medical practitioners in the country and that this is hampering national health planning and deployment of medical personnel;

Written Answers

- (b) whether the Medical Council of India has made a recommendation to this effect; and
- (c) the reasons for not acting on the Medical Council's recommendation?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRAM AKWANA): (a) to (c). No, Sir. As per the provisions of the Indian Medical Council Act, 1956, the Medical Council of India is statutorily bound to maintain in the prescribed manner, a register for practitioners to be known as the Indian Medical Register. According to the Medical Council of India, in the absence of any provision in the Indian Medical Council Act, and in most of the State Medical Acts about periodical registration, the Indian Medical Register does not depict the true picture. The Council has recommended suitable amendments to the I.M.C. Act, 1956, to provide for periodical registration which are under consideration.

## [Translation]

## Introduction of a Local Train between Kanpur and Lucknow

2582. SHRI NARESH CHANDRA CHATURVEDI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government have received proposals to run a local train between Kanpur and Lucknow;
  - (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL): (a) and (b). Yes, Sir. Representations have been received for running trains between Lucknow and Kanpur.

(c) Due to lack of resources it is not feasible to introduce more trains between these places at present.

## Rail Line from Sonvarsa Block in Sitamarhi to Muzaffarpur

2583. SHRI R.S. KHIRHAR: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that a demand was made to the Prime Minister in January 1985 to lay a railway line from Sonvarsa Block in Situmarhi District on Nepal border to Muzaffarpur;
- (b) if so, the progress made in this regard so far; and
- (c) if no progress has been made, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL): (a) Yes, Sir.

(b) and (c). There is no proposal, at present, for construction of the suggested new line from Muzaffarpur to Sonvarsa, via Sitamarhi, in view of the severe constraint of resources, and heavy commitments already in hand.

## Assistance for Bal Sudhar Grih

- 2584. SHRIMATI USHA CHOUDH-ARI: Will the Minister of SOCIAL AND WOMEN'S WELFARE be pleased to state:
- (a) whether Union Government are considering to give full assistance for Bal Sudhar Grih and if so, the time by which it is proposed to be given; and
- (b) whether Government have any scheme to impart industrial education to children who live there so that they have not to face difficulty in seeking employment in future?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL AND WOMEN'S WELFARE (SHRIMATI M. CHANDRASEKHAR). (a) and (b). No, Sir.